

41

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2015
I.A. No. 36/2017 & 37/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Mr. Anand Achyutrao Kulkarni
V/s.
Shri Shivsagar Sugar and Agro Products Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Prashant Ban i/b Sastri Legal	Advocate for Resp. 1 to 6, 8 to 11 16 to 18 & 20	
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2.	Minalyhi Nimbekar i/b. S.O. Israni law chambers	Adv. for Ry. 19	Mimbekar..
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3.	Satyajit Kakade	Adv for petitioners	
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ORDER

IA 386/2017 & 37/2017 IN TCP No.07/241, 397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 17.10.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)